

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 104
CP(IB) 589 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Vaibhav Enterprise
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Monaal Davawala
For the IRP/RP :
For the Respondent : Ld. Adv. Ms. Anchal K.

ORDER

Pleadings are complete.

At the request of the Learned Counsel for the Corporate Debtor, the matter stands adjourned to 19.01.2022.



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Rajeev